

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-96/252/ND/2018

In the matter of  
Perfect Features (P) Ltd.

....PETITIONER

SECTION :  
Under Section 252 (3)

Order delivered on 31.1.2018

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant :-

For the Respondent/Corporate Debtor :

ORDER

None appears for the petitioner. Let the matter be posted for the appearance of the petitioner on 21.12.2018, failing which, the petition will be dismissed for non-prosecution.

List on 21.12.2018.

-S-d-11  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
31.1.2018